

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
AT JAMMU**

NOTICE

Take notice that Hon'ble The Chief Justice, High Court of J and K and Ladakh, on the request made by the J and K High Court Bar Association Jammu, has been pleased to permit the listing of **"Fresh/Before Notice matters" on 14th of August, 2025 (Thursday)** before all the available Hon'ble Benches in the Jammu Wing of High Court, in view of the ensuing holidays on 15th August, 2025 (Friday-Independence Day) & 16th August, 2025 (Saturday-Shri Krishan Janam Ashtami).

By Order

Date :13.08.2025


Registrar Judicial

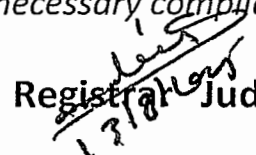
Copy to :

1. Worthy Registrar General, High Court of J and K and Ladakh, Jammu/Srinagar
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J and K and Ladakh, Jammu/Srinagar.
3. All Secretaries/Bench Secretaries to the Hon'ble Judges, High Court of J and K and Ladakh, Jammu.
4. President, J&K High Court Bar Association, Jammu.

...for information

5. Joint Registrar (Computer), High Court of J and K and Ladakh, Jammu.
6. Deputy Registrar (Computer/Incharge Digitization), High Court of J and K and Ladakh, Jammu.
7. All Assistant Registrar, High Court of J and K and Ladakh, Jammu.

... for necessary compliance


Registrar Judicial